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Bathinda, Punjab	A joint venture of Hindustan Petroleum Corporation Limited and Mittal Energy Investments Pte Ltd.	9
Cuddalore, Tamil Nadu	Nagarjuna Oil Corporation Limited	6

#### Funds of PMGSY

3509. SHRI PARIMAL NATHWANI: Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the allocation of funds for the Pradhan Mantri Gram Sadak Yojana during 2010-11;
- (b) the funds actually provided for the scheme during the above period;
- (c) whether the provision is insufficient keeping in view of the physical targets set for the year 2010-11; and
- (d) if so, the details thereof and the shortfall likely on account of inadequate funds?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN): (a) and (b) Allocation of funds during 2010-11 for the Pradhan Mantri Gram Sadak Yojana (PMGSY) is Rs. 22,000 crore including Rs. 10,000 crore loan from National Bank for Agriculture and Rural Development (NABARD) *i.e.* as Internal and Extra Budgetary Resource (IEBR) component.

(c) and (d) For the year 2010-11, the outlay of Rs. 27,700 crore was proposed against which Rs. 22,000 crore has been made available for the programme. Keeping in view the budgetary allocation, the targets have been fixed to connect 6,000 habitations by construction of 34,090 kms. of roads (19,090 km. of New Connectivity and 15,000 km. of upgradation).

#### Processing of application under MNREGA

‡3510. MS. SUSHILA TIRIYA: Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether it is a fact that thousands of applications get cancelled under Mahatma Gandhi National Rural Employment Guarantee Act (MNREGA);
- (b) if so, the reasons therefor;
- (c) whether these applications are not examined on the basis of rules of MNREGA; and
- (d) if so, the concrete steps being taken by Government in this regard?

‡Original notice of the question was received in Hindi.

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN): (a) to (c) In accordance with para 1 and 2 of Schedule-II of Mahatma Gandhi NREGA, the adult members of every household who reside in any rural areas and are willing to do unskilled manual work may submit their names, age and address of the household to the Gram Panchayat in the jurisdiction of which they reside for registration of their household for issuance of a job card. It is the duty of the Gram Panchayat to register the household after verification of the details furnished by the adult members and affixing their photographs. A job card should be issued within 15 days of application.

(d) In order to generate awareness among the rural population about their legal rights under Mahatma Gandhi NREGA, intensive IEC activities involving print as well as electronic media have been taken up. States have been directed to appoint a dedicated Gram Rozgar Sewak (GRS) in each Gram Panchayat. Salary of the GRS is paid out of the Administrative expenses of the Act which have been enhanced from 4% of 6% from 1.4.2009.

#### **Funds for rural development in Orissa**

3511. SHRI RAMA CHANDRA KHUNTIA: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether adequate funds is not being provided to Orissa for rural development; and

(b) the details of funds allotted to Orissa by his Ministry under different schemes from 2004 to 2010, scheme-wise and year-wise and percentage of utilization thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN): (a) and (b) The Ministry of Rural Development implements the major schemes namely, Sampoorna Grameen Rozgar Yojana (SGRY), National Food for Work Programme (NFFWP) and Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA) as wage employment programmes, Swarnjayanti Gram Swarajgar Yojana (SGSY), Indira Awaas Yojana (IAY), Pradhan Mantri Gram Sadak Yojana (PMGSY), Drought Prone Areas Programme (DPAP), Desert Development Programme (DDP), Integrated Watershed Development Programme (IWDP), Accelerated Rural Water Supply Programme (ARWSP)/National Rural Drinking Water Programme (NRDWP) and Total Sanitation Campaign (TSC) in the country including Orissa. The central allocation of funds and central releases to the State of Orissa are made as per the pre-determined criteria and programme guidelines respectively. Scheme-wise, year-wise central allocation, releases and percentage utilization under different rural development scheme in Orissa from the years 2004-05 to 2009-10 are given in the Statement.